

(b) the details of norms adopted while allocating funds under the said schemes;

(c) whether it is a fact that these funds are not being used properly by some States; and

(d) if so, the reasons therefor and the steps being taken by Government in this regard?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI MANI SHANKARAIYAR): (a) and (b) At present, funds are provided by the Ministry of Youth Affairs & Sports for specific schemes, and to the Sports Authority of India for the various schemes being run by it in different States of the country. There is no provision for allocation of funds to the State Governments. Till 31.3.2005, the Ministry was providing assistance to State Governments, local bodies, educational institutions and NGOs for the establishment of various kinds of sports infrastructure and procurement of equipments etc., based on specific proposals received from time to time as per the guidelines of the related schemes. However, *w.e.f.* 1.4.2005 these schemes were transferred to the State Sector. No fresh projects are, therefore, being funded by the Government of India, but funds to the extent of committed liabilities for the ongoing approved projects would be given during the remaining period of the Tenth Five Year Plan.

(c) and (d) Funds under the Sports Infrastructure Schemes were/are released only on receipt of the Utilisation Certificate, Progress Report/Completion Certificates, Audited Accounts, etc. from the State Governments to ensure the proper utilization of grants for the purpose for which it was provided.

Arrangements and projects for Commonwealth Games

3028. **SHRI JANARDHANA POOJARY:** Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the ensuing Commonwealth Games would be held in India;

(b) if so, the arrangements being made for hosting the Games, with current level of preparedness and targeted date for completion of the required infrastructure and facilities;

(c) whether a number of projects are running behind schedule and there are fears that they may not be ready before the commencement of Games; and

(d) if so, the details thereof and the amount spent and expected to be spent for the Games?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI MANI SHANKAR AIYAR) : (a) Yes, Sir. The XIX Commonwealth Games are scheduled to be held from 3rd to 14th October, 2010 at Delhi.

(b) The institutional arrangements made to ensure proper planning and preparations for the organization of the commonwealth Games—2010 and their smooth conduct include a Core Group of Ministers chaired by the Minister for Human Resource Development, an Apex Committee in the Ministry of Youth Affairs & Sports chaired by the Minister (Youth Affairs & Sports), a Committee of Secretaries having representation for Ministries/ Departments concerned and Government of NCT of Delhi to monitor, the implementation of the decisions of the Group of Ministers and other related matters and an Organizing Committee headed by the President, Indian Olympic Association for the conduct of the Games. The Lt. Governor, Delhi has the overall responsibility regarding security, law & order and matters pertaining to DDA, and a Sub-Committee headed by the Chief Minister of Delhi is responsible for matters falling within the jurisdiction of the State Government in terms of the planning and requirements of upgradation of civic infrastructure, etc.

Decisions regarding the venue and agencies responsible for the development of venues for the 18 disciplines (15 approved and 3 proposed) for the Commonwealth Games have been taken.

(c) and (d) The process of creation of various sports venues, the Games Village and civic infrastructure has begun. According to the Schedule prepared by various stakeholders, the sports venues are proposed to be completed by December, 2009, the Games Village by August, 2010 and civic infrastructure is expected to be completed in phases by September, 2010. Government has so far provided Rs. 76.76 crores to the Organizing Committee, Commonwealth Games and an amount of Rs. 1.31 crores has been sanctioned for condition survey of the SAI stadia.

As per the proposals received from the various agencies concerned with the construction/development of venues and training infrastructure viz., Sports Authority of India (SAI), Delhi Development Authority (DDA) and All India Tennis Association (AITA); upgradation of civic infrastructure, including transportation, etc. which is to be done by the Government of NCT of Delhi; the actual conduct of the Games by the Organising Committee; and preliminary estimates for the preparation of the teams for

the Games, the estimated expenditure would be around Rs. 3,750.00 crores. This does not include security related expenditure, which is being dealt separately by Ministry of Home Affairs. Out of the above mentioned expenditure, funds for the conduct of the Games would be provided to the Organising Committee on a 'revenue-neutral' basis.

Visit of Commonwealth Games Management to the country

3029. SHRI N.R. GOVINDARAJAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Commonwealth Games management has visited our country to inspect the ongoing preparations for the Commonwealth Games to be held in India in 2010;

(b) if so, the details thereof;

(c) whether management team has expressed dissatisfaction over the progress of ongoing preparations;

(d) if so, the details thereof;

(e) whether it is likely to adversely affect the image of our country at International level; and

(f) if so, the action taken by Government in this regard?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI MANI SHANKARAIYAR): (a) and (b) The President, Vice President and C.E.O. of the Commonwealth Games Federation (CGF) are members of the Executive Board of the Organizing Committee of the Commonwealth Games (OCCG). They visited Delhi in June, 2006 to attend a meeting of the Executive Board, OCC and held discussions with the various stakeholders concerned with the Organization of the Games. The CEO again visited India in July, 2006.

(c) No, Sir.

(d) to (f) In view of (c) above, do not arise.

Private sector contribution for organising Commonwealth Games

3030. SHRIMATI S.G. INDIRA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state: